## GOVERNMENT OF INDIA MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

# LOK SABHA UNSTARRED QUESTION NO. 1749 TO BE ANSWERED ON 10.12.2025

#### TRACKING PRIVATE CAPITAL EXPENDITURE

### 1749. SHRI KRIPANATH MALLAH:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the objectives and expected outcomes of the new annual survey being conducted by the Government to track private capital expenditure and manner in which this initiative improve the current understanding of private investment trends in the country; and
- (b) the manner in which the Government plan to differentiate its data collection from existing sources like the Centre for Monitoring Indian Economy (CMIE)?

#### **ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CULTURE [RAO INDERJIT SINGH]

- (a): The primary objective of Forward-Looking Survey on Private Corporate Sector Capex Investment Intentions of Ministry of Statistics and Programme Implementation (MoSPI) is to measure capital investment intentions of private corporate sector covering non-financial and financial corporation through collection of information from major resident enterprises on::
- (i) Capital Expenditure incurred during last three financial years,
- (ii) Capital Expenditure incurred or to be incurred during the current and forthcoming financial years on different asset groups and industries

The results of the survey are likely to improve the current understanding of private investment trends in India by offering a comprehensive view of capital expenditure trends among large corporate units across various sectors over the past three years, the current year, and the coming year.

(b): The methodology adopted by MoSPI for conducting the Forward-Looking Survey on Private Corporate Sector CAPEX Investment Intentions is as follows:

In accordance with the Collection of Statistics Act, 2008 (7 of 2009) as amended in 2017 and through THE JAN VISHWAS (AMENDMENT OF PROVISIONS) ACT, 2023 NO. 18 OF 2023 & Rules framed there under in 2024, notices have been issued to selected enterprises drawn from a frame of active resident private enterprises registered under the Companies Act, 2013 with the Ministry of Corporate Affairs. Data collection is carried out via a dedicated web portal, where selected enterprises submit the required information through self-compilation. To ensure the reliability of the collected data, a robust scientific methodology has been employed for the selection of enterprises which is validated by members of the Technical Advisory Group and the Steering Committee consisting of experts from various spheres as Central Ministries/Departments, State/UTs, academia, research, economics, finance, etc. Additionally, the web portal incorporates built-in validation checks, and thorough scrutiny is performed by trained personnel to ensure data accuracy.

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